NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CA(CAA)No.85/230/HDB/2017 |
| NAME OF THE COMPANY | Incor Chennai Projects four Pvt Ltd |
| NAME OF THE PETITIONER(S) | PBEL Property Development (India) Pvt Ltd Incor Chennai Projects Two Pvt Ltd, |
| NAME OF THE RESPONDENT(S) | Incor Chennai Projects four Pvt Ltd |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--------------------------------|------------|
| Rusheek Reddy K.V. | Adv. | nusheekreddy (2) 9885542536 | on Probate |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Heard Shri Rusheek Reddy K.V. Learned Counsel for the Applicant.

The Learned Counsel for the Applicant requested for dispensation of meeting of shareholders / creditors. Post the matter on 02.11.2017 for final hearing.

Member (T)

Member (J

Bm